

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/5313/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Bijay Lashmi Boruah,
Principal Judge, Family Court
Dhubri.

Dated Guwahati, the th 28 July, 2022.

Sub:- **Extension of Commuted leave.**

Ref:- Your letter No FC.XII-3/2019/404/E Dated 25th July, 2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **extension of Commuted leave for another 29 days i.e. from 23.07.2022 to 20.08.2022 (suffixing 21.08.2022) along with station leave permission till the morning of 22.08.2022**, subject to submission of your latest Leave Admissibility Report from the office of the Principal Accountant General (A&E), Assam, Guwahati. Further, You are directed to hand over charge to the District & Sessions Judge, Dhubri.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/5314-5315-5316-5317/A, dated , 28-07-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. A copy of standard form of application for leave of the officer is sent herewith.
2. The District & Sessions Judge, Dhubri, for information and necessary action.
3. The Counsellor, Family Court, Dhubri, for information and necessary action.
4. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)